

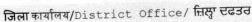


## कर्मचारी भविष्य निधि संगठन/ वर्तभसाती बस्धि िठपी प्रांगठठ

**Employees' Provident Fund Organisation** 

(श्रम एवं रोजगार मंत्रालय, भारत सरकार)

(Ministry of Labour & Employment, Govt. of India) (ਕਿਰਤ ਅਤੇ ਰੁਜ਼ਗਾਰ ਮੰਤਰਾਲਾ, ਭਾਰਤ ਸਰਕਾਰ)



एस.सी.ओ. -13, कौला पार्क, संगरूर- 148001/ श्रेम मी ਓ ਨੰਬਰ 13, बेस्ट, धारवब, मंगावुव - 148001

S.C.O No. 13, Kaula Park, Sangrur - 148001

Phone:01672-241019, E-mail: do.sangrur@epfindia.gov.in

DO/SNG/REC/14706

2163

(Regd./E-mail)

Date: 22 3 2023

To,

Shri Rajeev Bhambri, IP SCO- 9, 2nd floor, Jandu Towers, Miller Ganj, Ludhiana-141003

Recovery of Provident Fund & Allied Dues from M/s Sohrab Spinning Mills, Nabha Road, Sub: Malerkotla bearing PF Code No. PB/BTI/14706- Regarding.

Sir,

As you are aware that EPFO administers EPF & MP Act and three Schemes framed there under to provide Social Security Benefits to workers in the form of PF, Insurance and Pension. It is to inform you that Sohrab Spinning Mills, Nabha Road, Malerkotla bearing PF Code No. PB/BTI/14706 is under liquidation process.

It is submitted that this office has received an e-mail dated 20/03/23 through EPFO, Regional Office , Bhatinda vide which this office has been intimated that M/s Sohrab Spinning Mills bearing PF Code no. PB/BTI/14706 is undergoing Company Insolvency Resolution proceedings in which you are appointed as Insolvency Professional.

It is further submitted that an amount of Rs. 1,55,476/- is due from the establishment towards damages under section 14B (Rs. 71,547/-) and interest under section 7Q (Rs. 83,929/-) of the Act. Form B i.e. claim form of the above mentioned amount as well as copies of Revenue Recovery Certificate dated 18/04/2022 and orders dated 04/08/2021 under section 14-B and 7-Q of the Act are enclosed herewith this letter.

You are requested to entertain the claim of EPFO on the assets of the company and send the amount by way of demand draft in favour of "Regional PF Commissioner, Bathinda" payable at Bathinda as and when available.

Yours sincerely,

(Kuldeep Bhagat) Assistant PF Commissioner **Cum Recovery Officer** 

#### FORM B

### PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

[22.03.2023]

To

Shri Rajeev Bhambri, IP SCO- 9, 2nd floor, Jandu Towers, Miller Ganj, Ludhiana-141003

From

Sh. Kuldeep Bhagat, Assistant PF Commissioner, EPFO, District Office, Sangrur Through RPFC, Bathinda

Subject: Submission of proof of claim in r/o M/s Sohrab Spinning Mills, Nabha Road, Malerkotla.

Sir,

I, Kuldeep Bhagat, Assistant PF Commissioner, EPFO, District Office, Sangrur, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/s Sohrab Spinning Mills. The details for the same are set out below:

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	SH. KULDEEP BHAGAT, ASSISTANT PER COMMISSIONER, EPFO, DISTRICT OFFICE-SANGRUR THROUGH RPFC, BATHINDA.
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR  (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	PROVIDENT FUND CODE NUMBER PB/BTI/14706 HAS BEEN ALLOTTED TO M/S SOHRAB SPINNING MILLS, NABHAROAD, MALERKOTLA.
3.		EPFO, DISTRICT OFFICE, S.C.O. NO. 13, KAULA PARK, SANGRUR E-MAIL: DO.SANGRUR@EPFINDIA.GOV.IN
4.	TOTAL AMOUNT OF CLAIM  (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	Rs. 71547/- + Rs. 83929/-(DAMAGES +INTEREST)
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	

ARTI	CULARS	
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	PASSING OF 14B & 7Q ORDERS DATED 04/08/2021
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	
9.	DETAILS OF:  a. any security held, the value of security and its date, or  b. any retention of title arrangement in respect of goods or properties to which the claim refers	
10.	DETAILS OF THE BANK ACCOUNT TO YOU ARE REQUESTED TO SEND DEM WHICH THE AMOUNT OF THE CLAIM OR DRAFT IN FAVOUR OF RPFC, BATHE ANY PART THEREOF CAN BE TRANSFERRED PAYABLE AT BATHINDA.  PURSUANT TO A RESOLUTION PLAN	
11.		
Signa [ <i>Plea</i>	ture of operational creditor or person authorse enclose the authority if this is being sub-	orised to act on his behalf mitted on behalf of an operational creditor]
Name	e in BLOCK LETTERS	Sh. KULDEEP BHAGAT
Posit	ion with or in relation to creditor	ASSISTANT PF COMMISSIONER
Addr	ess of person signing	EPFO, DISTRICT OFFICE, S.C.O. 13, KAULA PARK, SANGRUR

<sup>\*</sup>PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

#### DECLARATION

I, Kuldeep Bhagat, Assistant PF Commissioner, currently working/posted at EPFO, District Office, Sangrur, hereby declare and state as follows:-

- M/s Sohrab Spinning Mills., the corporate debtor was, at the insolvency commencement date, being the 22<sup>nd</sup> day of February, 2023, actually indebted to me in the sum of Rs. [Rs. 71547/- + Rs. 83929/-].
- In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [Please list the documents relied on as evidence of claim].
- 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
- 4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtorand the creditor which may be set-off against the claim].

Date:

Place:

(Signature of the claimant)

#### VERIFICATION

I, Kuldeep Bhagat, Assistant PF Commissioner, EPFO, District Office, Sangrur, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Sangrur on this 21st day of March, 2023.

(Signature of the claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].

### SCHEDULE II FORM C

# PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

16-09-2024

To

The Liquidator Sh. Rajesh Mehru 2761/II, Gurdev Nagar, Ludhiana

From

Department of Excise and Taxation Office of Assistant Commissioner State Tax, Near Mahavir Chowk, Sangrur Punjab, 148028

Subject: Submission of proof of claim.

Madam/Sir,

I, Sunita Batra, Assistant Commissioner State Tax, Excise and Taxation Department, Sangrur hereby submits this proof of claim in respect of the liquidation of M/s Sohrab Spinning Mills Ltd. on behalf of Excise and Taxation Department, Sangrur. The details for the same are set out below:

State Tax, Near Mahavir Connection Sangrur Punjab, 148024 Through Sunita Batra, Assistant Comming State Tax, Sangrur.  Adhaar: 963810434782 Copy of Aadhaar has been a herein as Annexure A-1.  Department of Excise and Tax Office of Assistant Comming State Tax, Near Mahavir Connection State Tax, N	h Mrs. ssioner nnexed axation ssioner
Sunita Batra, Assistant Commisstate Tax, Sangrur. Aadhaar: 963810434782 Copy of Aadhaar has been a herein as Annexure A-1.  2. ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE Department of Excise and Taylor of Confice of Assistant Commisstate Tax, Near Mahavir Of Sangrur Punjab, 148024	nnexed axation ssioner
State Tax, Sangrur. Aadhaar: 963810434782 Copy of Aadhaar has been a herein as Annexure A-1.  2. ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE Department of Excise and Tourist Office of Assistant Commistate Tax, Near Mahavir Office Sangrur Punjab, 148024	nnexed axation ssioner
Aadhaar: 963810434782 Copy of Aadhaar has been a herein as Annexure A-1.  2. ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE Department of Excise and Tourist Office of Assistant Commistate Tax, Near Mahavir Office Sangrur Punjab, 148024	axation ssioner
2. ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE  Department of Excise and Tourist Office of Assistant Commissate Tax, Near Mahavir Office Sangrur Punjab, 148024	axation ssioner
2. ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE  herein as Annexure A-1.  Department of Excise and To Office of Assistant Commistant State Tax, Near Mahavir Office Sangrur Punjab, 148024	axation ssioner
2. ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE  Department of Excise and Ta Office of Assistant Commi State Tax, Near Mahavir Of Sangrur Punjab, 148024	ssioner
CORRESPONDENCE  Office of Assistant Commi State Tax, Near Mahavir C Sangrur Punjab, 148024	ssioner
CORRESPONDENCE Office of Assistant Commission State Tax, Near Mahavir Commission Sangrur Punjab, 148024	
Sangrur Punjab, 148024	
	nowk,
Email Id: aetcsgr@punjab.gov.i	
	<u>n</u>
3. TOTAL AMOUNT OF CLAIM, INCLUDING ANY Principal Amount: Rs.1,06,8	0,655/-
DITERECT AC AT VOLLINTARY LIGHTLAND MILLERS (W. 1.570 PCI MONTH (II	OIII LIIC
PROCESS COMMENCEMENT DATE AND date of respective assessment	Orders
DETAILS OF NATURE OF CLAIM till 16-09-2024): Rs. 35,27,967/	
Total Claim: Rs. 1,42,08,622/-	
(Rs. 1,06,80,655/-+35,27,967/-) Detailed calculation sheet ha	c boon
annexed herein as Annexure-A	
1. 6.1. 1. 104/ 1.5/6	
4. DETAILS OF DOCUMENTS BY REFERENCE TO	020-21
WHICH THE DEBT CAN BE SUBSTANTIATED dated: 15-12-2020.  Annexure-A3.	
2. Order No. 27/ward-5/2	021-22
dated: 19-10-2021.	

		Annexure-A4. 3. Order No. 51/ward-5/2022-23 dated: 17-11-2022.  Annexure-A5. 4. Order No. 48 dated: 17-11-2023.  Annexure-A6. 5. Order Ref. ZD030823014118S dated: 25-08-2023.  Annexure-A7. 6. Order No. 1461 dated: 06-01-2021.  Annexure-A8. 7. Order No. 1462 dated: 06-01-2021.  Annexure-A9. 8. Calculation Sheet Annexure-A10.
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OFPENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	Nil
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Total Claim Rs. 1,42,08,622/-  1. M/s Sohrab Spinning Mills Ltd. (Corporate debtor under liquidation) is registered as taxable person having Tin-03371024218 under the Punjab Value Added Tax Act, 2005, The Central Sales Tax Act, 1956 and having GSTIN-03AACCS1627E1ZX under GST Act, 2017.  2. That the return filed by the corporate debtor were scrutinized it was observed by the claimant department that there were certain aspects which needed thorough verification. Therefore, various notices under section 29 of PVAT Act, 2005, under section 9(2) of Central Sales Tax Act, 1956 and Notices under GST Act, 2017 were issued for the period mentioned in orders attached as Annexure-A9.  3. The assessment of the corporate debtor under section 29 of PVAT Act, 2005 and u/s 9(2) of CST Act, 1956 for the financial year 2013-14, 2014-15, 2015-16 and 2016-17 were framed by the Designated Officer vide orders attached as Annexure-A3 to Annexure-FA3 t
		A5 respectively.

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		4. The assessment of the corporate debtor under section 62 of GST Act, 2017 for the Fy-2018-19 & 2019-20 and
		under section 73 of GST Act, 2017 for the period 01.07.2017 to 31.03.2018 were framed by the Proper
		Officer-Cum-State Tax Officer, Malerkotla vide orders attached as Annexure- A6 to Annexure-A9 respectively.
		5. Thus, total additional demand amounting to Rs. 1,06,80,655/- was created which remains outstanding till date. Now, the total additional demand after calculating interest upto 16-09-2024 is
		arrived at Rs. 1,42,08,622/- 6. The taxable person, corporate debtor herein has neither filed any appeal regarding additional demand nor has deposited the amount of additional demand. Hence, the present claim.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE PERSON AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODSOR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	Nil
8A.	WHETHER SECURITY INTEREST RELINQUISHED	NA
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	Nil
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	DEMAND DRAFT (DD) TO TRANSFER THE AMOUNT OF CLAIM FAVOURING ASSISTANT EXCISE TAXATION COMMISSIONER, SANGRUR.
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON INSUPPORT OF THE CLAIM.	1. Order No. 194/ward-5/2020-21 dated: 15-12-2020.  Annexure-A3. 2. Order No. 27/ward-5/2021-22 dated: 19-10-2021.  Annexure-A4.

51/ward-5/2022-23 3. Order No. dated: 17-11-2022. Annexure-A5. 4. Order No. 48 dated: 17-11-2023. Annexure-A6. 5. Order Ref. ZD030823014118S dated: 25-08-2023. Annexure-A7. 6. Order No. 1461 dated: 06-01-2021. Annexure-A8. 7. Order No. 1462 dated: 06-01-2021. Annexure-A9. 8. Calculation Sheet Annexure-A10. Signature of operational creditor or person authorized to act on his behalf

Signature of operational creditor or person authorized to act on his behalf

(Please enclose the authority if this is being submitted on behalf of the operational creditor)

Name in BLOCK LETTERS-

SUNITA BATRA

Position with or in relation to creditor

ASSISTANT COMMISSIONER STATE TAX EXCISE AND TAXATION DEPARTMENT SANGRUR, PUNJAB

Address of person signing

Office of Assistant Commissioner State Tax, Near Mahavir Chowk, Sangrur Punjab, 148028

Sumte Balia